

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)43(MB)/2017
MA 541/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAIAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Gupta Energy Pvt Ltd

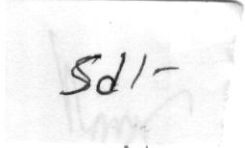
Section 10 of the Insolvency and Bankruptcy Code, 2016.

ORDER

13. **MA 541/2018 in C.P (IB)-43(MB)/2017**

List this matter on 3.8.2018.


RAVIKUMAR DURAIAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)